NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1607/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Ruchi Soya Industries Ltd.

V/s.

Sankh Impex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

ORDER

CP No.1607/ I&BP/NCLT/MB/MAH/2017

None present. List this matter on 5.3.2018.

Sd/-V. NALLASENAPATHY Member(Technical)

M. K. SHRAWAT Member (Judicial)